

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/144(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	PANKAJ TRADING CO VS RYDAK SYNDICATE LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Operational Creditor
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present.
2. Registry is directed to issue notice to Rydak Syndicate Ltd., 4, Jardine House, Dr. Rajendra Prasad Sarani (Clive Row), Kolkata- 700001, the Corporate Debtor by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, the Corporate Debtor is directed to file a reply affidavit within a period of two weeks.
4. List this matter on **13th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**